

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 8- IA 55 of 2023
In
CP(IB) 788 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kuber Texlen Pvt Ltd
V/s
Virar Fabrics Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..20/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 55 of 2023

None for the Liquidator.

The Status report for the Quarter ended on 31th December, 2022 is filed by the Liquidator. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 55 of 2023 stands disposed of.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**